

F.No. J-11017/3/2017-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 26th December, 2017

ORDER

The President is pleased to engage **Shri Ashim Sood**, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Delhi
Central Govt. Standing Counsel

Name (Shri)	Contact details	Enrollment No.
Ashim Sood	A-329, Second Floor, Defence Colony, New Delhi, Pin-110024. Mob: 9810255558 Email: ashim.sood@asood.in	D/1073/2002

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
(Inder Kumar) 26.12.17
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, the Ld. ASG, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Shri Ashim Sood, CGSC at the address as mentioned herein above.
6. Cash (LA) Section for the payment of retainership fee to the above CGSC w.e.f. the date of this order.
7. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

K. Gaurva
for Section Officer (Judicial)
Tel.011-23384945
Email: judicial-dla@nic.in